

(Shri Bhagwat Jha Azad)

reason for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-8525/84]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1982-83.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-8526/84]

Notifications under Vegetable Oil Cess Act and National Oilseeds and Vegetable Oils Development Board Act, Review on and Annual Report of Punjab Agro-Industries Corporation Ltd., Chandigarh for 1978-79, Annual Report and Accounts of and Review on National Federation of Urban Cooperative Banks and Credit Societies, Ltd., New Delhi for 1982-83 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table :

(1) A copy of the Vegetable Oils Cess Rules, 1984 (Hindi and English versions) published in Notification No. G:S.R. 296(E) in Gazette of India dated the 19th April, 1984 under sub-section (3) of section 6 of the Vegetable Oils Cess Act, 1983.

[Placed in Library. See No. LT-8627/84]

(2) A copy of the National Oilseeds and Vegetable Oils Development Board (Executive Director) Recruitment Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 386 in Gazette of India dated the 14th April, 1984 under section 20 of the National Oilseeds and Vegetable Oils Development Board Act, 1983.

[Placed in Library. See No. LT-8528/84]

(3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :

(i) Review by the Government on the working of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1978-79.

(ii) Annual Report of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-8529/84]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks, and Credit Societies Limited, New Delhi, for the year 1982-83.

(ii) A copy of the Annual Accounts (Hindi and

English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1982-83 together with Audited Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 1982-83.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

*Placed in Library. See No.
LT-8530/84]*

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Co-operative Spinning Mills Limited, Bombay, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1982-83.
- (8) A statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (7) above.

*[Placed in Library. See No.
LT-8531/84]*

Notification under Delhi Development Act

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN) : I beg to lay on the Table a copy of the Delhi Development Authority (Senior Research Officer and Research Officer) (Recruitment) Regulations, 1984, (Hindi and English versions) published in Notification No. F. 7(16)/83-PBI in Gazette of India dated the 12th June, 1984 under section 58 of the Delhi Development Act, 1957.

[Placed in Library. See No. LT-8532/84]

Annual Report of Development Council for Sugar Industry for the period ending 31st March, 1984 and a Statement

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : I beg to lay on the Table :

(1) A copy of the Annual Report Report (Hindi and English versions) of the Development Council for Sugar industry, for the year ended the 31st March, 1984, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Sugar Industry, for the year ended the 31st March, 1984.

*[Placed in Library. See No.
LT-8533/84]*